

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 213  
Cont. A No. 02/425/JPR/2022  
Under Section 425 of  
Companies Act, 2013**

**In the matter of:**

**Sahil Goyal**

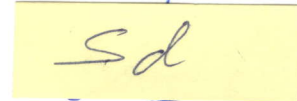
**...Petitioner**

**Versus**

**Basant Kumar Goyal and Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to  
17.04.2023.



**(Prabhu Dayal Sewda)  
Court Officer**

March 15, 2023